

Filing No. Cr. Appeal (D.B.)/8674/2020

Kanhai Tudu Vs The State of Jharkhand

Advocate's Name- Mr. Ashutosh Anand

Defects:-

2. Delayed days are 1294 days. Limitation expired on 22.11.2016.
9. (i) Subject matter may be corrected at index page.
(ii) Limitation petition is wanting.